

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 10/RP/2018 in Petition No. 39/TT/2015

- Subject** : Review Petition No. 10/RP/2018 seeking review of order dated 12.12.2017 in Petition No. 39/TT/2015.
- Date of Hearing** : 3.7.2018
- Coram** : Shri P. K. Pujari, Chairperson
Shri A. K. Singhal, Member
Shri A. S. Bakshi, Member
Dr. M.K. Iyer, Member
- Review Petitioner** : Power Grid Corporation of India Ltd. (PGCIL)
- Respondents** : NTPC and 16 others
- Parties present** : Ms. Poorva Saigal, Advocate, PGCIL
Ms. Ranjitha Ramachandran, Advocate, PGCIL
Shri Aryaman Saxena, PGCIL
Shri Rakesh Prasad, PGCIL
Shri Swapnil Verma, PGCIL

Record of Proceedings

On the request of the learned counsel for PGCIL, the Commission adjourned the matter.

2. The Commission directed to list the matter for final hearing on 4.10.2018

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

